

(ii) Under the administrative control of the Ministry of Textiles:

1. Cotton Textiles Export Promotion Council, Bombay.
2. Synthetic & Rayon Textiles Export Promotion Council, Bombay.
3. Indian silk Export Promotion Council, Bombay.
4. Apparel Promotion Council, New Delhi.
5. Wool & Wollen Export Promotion Council, New Delhi.
6. Carpet Export Promotion Council, New Delhi.
7. Handloom Export Promotion Council, Madras.
8. Export Promotion Council for Handicrafts, New Delhi.

Functions of the Export Promotion Councils:

(i) To project the image of India's products and services abroad to promote and monitor the observance of international standards and specifications by exporters;

(ii) To play the liaison, information and quasiregulatory roles;

(iii) To develop strong, preferably, computerised information bases with regard to the products and markets-the exporters should have the benefit of statistical data backed by qualitative analysis done by the EPC;

(iv) To update their capabilities to offer professional advice and services for effective international marketing and promotion;

(v) To acquire competence to offer basic advice in areas like technology upgradation, product development, innovation, etc. for exports as well as for upgrading the quality of management of member organisations;

(vi) To make available contemporary equipment like PCs, fax, telex etc. etc. for research studies, investigations and development activities;

(vii) To improve substantially facilities for promotional infrastructure such as show rooms for displays, design rooms, studios for members, seminar rooms libraries of literature, designs, samples etc.

(viii) To organise commercial publicity, advertising and promotional programmes

in chosen thrust markets and thrust products with well defined objectives and time bound directions;

(ix) to organise meaningful sales-cum study tours and sales tours abroad by delegations;

(x) To build strong linkages with various export promotion agencies like Indian Institute of Foreign Trade, India Trade Promotion Organisation, State Trading Corporation, Minerals and Metals Trading Corporation etc. to take advantage of their strength for its product markets.

Super 301 Provision and Opium Trade

4508. SHRIMATI BASANTI SARMA:

SHRIMATI VEENA VERMA:
SHRI KAPIL VERMA:

Will the Minister of COMMERCE be pleased to state:

(a) what is the latest position of US attitude to India in regard to Super 301 provision of the Intellectual Property Right Act;

(b) whether there is any pressure from other countries concerned with US Government to suspend opium trade with India;

(c) if so, what is the present position in this regard; and

(d) whether there is any change in the US attitude towards the opium trade with India?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBRAM): (a) to (d) The investigations initiated by the United States on 26 May, 1991 under the Special 301 provision of its trade law relating to intellectual property were terminated on 26 February, 1992.

The United States follows a policy for import of raw opium in terms of which 80% of their requirement is reserved for two traditional supplier countries, viz. India and Turkey. Under the Foreign Assistance Act, the President of the United States has to certify to the US Congress each year that the country concerned has taken adequate steps to prevent diversion and illicit cultivation of opium. Recently there was a move by certain commercial lobbies in the United

states to shift import from India to other non-traditional countries. In this context certain allegations were made that India's system of control over opium cultivation and production was not food-proof and substantial leakages from licit production were taking place. These allegations were not supported by any documentary evidence. The Government has already conveyed to the US authorities information regarding the various steps taken to prevent diversion, illicit cultivation and drug trafficking in India. Intimation has been received that the US President has given such certification for the current year. There has been no threat by the United States to suspend its opium trade with India.

F.I.E.O's urge to remove the restriction from exporters

4509. **SHRI KRISHNA KUMAR BIRLA:** Will the Minister of COMMERCE be pleased to state:

(a) whether the Federation of Indian Export Organisations has urged Government to remove restrictions on exporters similar to FERA;

(b) if so, what is Government's reaction in this regard;

(c) whether it was the longstanding demand of the FIEO to provide concessions similar to FERA; and

(d) by when a decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) No, Sir. No such representation has been received.

(b) to (d) Do not arise.

भारत के आयात और निर्यात की मात्रा

4510. **श्री राघवजी:** क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

(क) 1.4.1991 से 29.2.1992 के ग्यारह महीनों के दौरान भारत में कुल कितना आयात किया गया और भारत से कुल कितना निर्यात किया गया;

(ख) पिछले वित्तीय वर्ष की इसी अवधि के ग्यारह महीनों के दौरान कुल कितना आयात और निर्यात किया गया;

(ग) क्या चालू वर्ष के ग्यारह महीनों के दौरान निर्यात व्यापार में गिरावट आई है; और

(घ) यदि हां, तो इस के क्या कारण हैं?

वाणिज्य मंत्रालय के राज्य मंत्री (श्री पी. चिदम्बरम): (क) से (ग) मदों के मिश्रित समूह को देखते हुए कुल आयातों तथा निर्यातों के मात्रा के रूप में आंकड़े संकलित नहीं किए जाते हैं। आयातों तथा निर्यातों के मूल्य संबंधी आंकड़े अप्रैल-जनवरी, 1991-92 की अवधि के संबंध में उपलब्ध हैं। अनन्तिम प्राक्कलन के अनुसार अप्रैल-जनवरी, 1991-92 के दौरान भारत के आयात 38531 करोड़ ₹० मूल्य के रहे जबकि अप्रैल-जनवरी, 1990-91 के दौरान 35890 करोड़ ₹० के आयात हुए थे, इस प्रकार इसमें 7.4% की वृद्धि हुई। डालर के रूप में इस अवधि के दौरान 21.3% की गिरावट दर्ज की गई। अप्रैल-जनवरी, 1991-92 के दौरान सामान्य मुद्रा क्षेत्र को भारत के निर्यात 30914 करोड़ ₹० मूल्य के रहे जबकि अप्रैल-जनवरी, 1990-91 के दौरान 21427 करोड़ ₹० के निर्यात हुए। इस प्रकार इसमें 44.3% की वृद्धि हुई। डालर के रूप में सामान्य मुद्रा क्षेत्र को हुए निर्यातों में 5.7% की वृद्धि हुई। अप्रैल-जनवरी, 1991-92 के दौरान रुपया भुगतान क्षेत्र को भारत के निर्यात 3785 करोड़ ₹० मूल्य के रहे जबकि अप्रैल-जनवरी, 1990-91 के दौरान 4809 करोड़ ₹० मूल्य के निर्यात हुए थे, इस प्रकार इसमें 21.3% की गिरावट आई। डालर के रूप में रुपया भुगतान क्षेत्र को हुए निर्यातों में 42.3% की गिरावट आई।

(घ) रुपया भुगतान क्षेत्र के देशों को होने वाले निर्यातों में गिरावट के कारण मुख्यतः विदेशी है और इनमें वे राजनैतिक परिवर्तन भी शामिल हैं जो कि भूतपूर्व सोवियत संघ में हुए हैं। जिन अन्य कारकों की वजह से निर्यात वृद्धि प्रभावित हुई है उनमें शामिल है, विश्व अर्थव्यवस्था में मंदी, प्रमुख विकसित देशों में मंदी, अपरिहार्य आयात दबाव तथा निर्यात ऋण की उंची दर।

चमड़े की वस्तुओं का निर्यात

4511. **डा० जिनेंद्र कुमार जैन:**

श्री राम जेटमलानी:

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान 17 मार्च, 1992 के "दि हिन्दुस्तान टाइम्स" में "इंटरैलियन प्रपोजल फॉर फुटवियर इन्स्टीट्यूट" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है;

(ख) यदि हां, तो क्या यह सच है कि जूतों और चप्पलों के निर्माण में इटली की प्रौद्योगिकी के उपयोग से भारतीय चमड़ा उद्योग की वस्तुओं के निर्यात में वृद्धि होने की संभावना है;

(ग) उस प्रौद्योगिकी के उपयोग के निर्यात में कितनी वृद्धि होगी और प्रौद्योगिकी तथा डिजाइन के आयात पर अनुमानित कितना व्यय किया जायेगा;